



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Saturday,4th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA**

**COURT NO: 111**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	WP(C)/3386/2015 CAVT. NO. 250/2015	BHARAT SANCHAR NIGAM LTD. BSNL and ANR <b>Versus</b> BIDHYADHAR TANTI and 51 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S S DEY (R-1to21, 24to39, 41to50, 52) MR.M NATH (R-1to21, 24to39, 41to50, 52) MR.A BHATTACHARJEE (R- 1to21, 24to39, 41to50, 52) MR.S SARMA MR.A ROY (R-1to21, 24to39, 41to50, 52) MR.G GOSWAMI FOR CAVEATOR
2	WP(C)/2211/2016	NIRANJAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R DUTTA MR.M J BARUAH	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 04/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/1465/2015	NAYANMONI PATOWARY <b>Versus</b> THE STATE BANK OF INDIA and ANR.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.J DEKA	MR.A KHANIKAR(R-2) MR.B KALITA(R-2)
2	Crl.Rev.P./101/2019	ZAKIR UDDIN @ ZAKIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/09/2021

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	Arb.P./6/2020	OIL INDIA LTD. <b>Versus</b> M/S. NORTH EAST DRILLING AND WORKOVER SERVICES CO. PVT. LTD.	MR. A SARMA MS. E SHITIRI MR. K KALITA MR. S CHOWDHURY	
2	Arb.P./6/2021	NURUZ ZAMAN AHMED <b>Versus</b> DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	

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